

F.No. 01(03)/Roster/CESTAT/2023
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 12.04.2023

ORDER NO. 74 of 2023

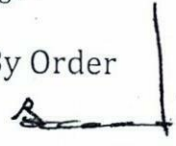
Hon'ble President is pleased to partially modify the roster order no. 50 of 2023 for CESTAT, Chennai from **19.04.2023** to **20.04.2023** as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 19.04.2023 to 20.04.2023 and on subsequent days, if adjourned	Dr. D. M. Misra, Hon'ble Member (Judicial)	Difference of opinion in E/412/2012 Dorma India Pvt. Ltd. vs. CCE, Chennai (Outer) and ST/41087/2015 Vodafone Idea Ltd. vs. CGST & CCE, Coimbatore

Note:

1. In the event of non sitting of the Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Bineesh Kumar K. S.)
Registrar

Copy to:-

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Deputy Registrar